

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2016**

**Dated: 1<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Raj West Power Ltd. ....Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Abhishek Upadhyay for R-1  
Mr. P.N. Bhandari for R-2 to R-4

**ORDER**

Since the companion appeal being Appeal No. 345 of 2016 is coming up on 23.05.2017, list this matter for hearing on **23.05.2017**. Tag to Appeal No. 345 of 2016.

**(I.J. Kapoor)  
Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**